## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

#### LOK SABHA STARRED QUESTION NO. †\*115

TO BE ANSWERED ON Friday, December 22, 2017/Pausha 01, 1939 (Saka)

#### **Budgetary Allocations to States**

#### †\*115. SHRI LAXMAN GILUWA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of budgetary allocations sought by the States and the budgetary allocations made by the Government to the States during the last three years, State-wise;
- (b) the details of norms laid down for such allocations to the States; and
- (c) whether these norms have been followed by the Government during the said years and if not, the reasons therefor?

#### ANSWER

### MINISTER OF FINANCE (SHRI ARUN JAITLEY)

(a) to (c): A statement is laid on the table of the House.

# STATEMENT REFERRED IN PART (A) TO (C) OF THE REPLY TO THE LOK SABHA STARRED QUESTION NO. †\*115 BY SHRI LAXMAN GILUWA REGARDING "BUDGETARY ALLOCTIONS TO STATES" DUE FOR ANSWER ON FRIDAY DECEMBER 22, 2017.

(a) to (c) : Central funds to States are devolved through Finance Commission (FC) award in the form of States' share in divisible pool of Central taxes & duties and grants-in-aid, Centrally Sponsored Schemes (CSS) and other grants. Funds towards FC award to the States are allocated based on the recommendations made by FC as accepted by the Central Government. However, each Ministry/Department is allocated funds for CSS and other grants through budgetary process and the concerned Ministry/Department in-turn allocates funds to States based on norms approved by it. Budgetary allocation made towards FC transfers, CSS and other grants to the States for last three years is annexed.

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# Annexure referred to in reply to Lok Sabha Starred Question No. †\*115 for answer December 22,2017

(Rs. in crore)

State-wise details for tax devolution and grants-in-aid released during 2014-15 to 2016-17

SI. No.	State	2014-15 (Actuals)			2015-16 (Actuals)			(Rs. in crore) 2016-17 (Actuals)		
		Tax Devolution	FC grants	CSS & other grants	Tax Devolution	FC Grants	CSS & other grants	Tax Devolution	FC Grants	CSS & other grants (RE)
1	Andhra Pradesh	13692.42	3518.13	18261.07	21893.79	8198.88	13728.58	26263.88	7342.03	20320.65
2	Arunachal Pradesh	1109.98	795.13	6311.14	7075.58	102.77	2447.56	8388.30	171.13	2505.55
3	Assam	12283.71	1130.39	12904.69	16784.88	2943.97	9881.03	20188.64	1728.92	21194.08
4	Bihar	36963.07	3191.54	15954.72	48922.68	2875.94	16689.66	58880.59	3967.15	34408.59
5	Chhattisgarh	8363.03	1334.83	7652.98	15716.47	968.30	7093.30	18809.16	1254.99	12467.28
6	Goa	900.54	261.42	305.14	1923.76	20.77	200.41	2299.20	21.46	750.21
7	Gujarat	10296.35	2499.37	8299.64	15690.43	2065.06	6884.16	18835.39	3117.92	11430.14
8	Haryana	3548.09	1084.49	3918.39	5496.22	709.42	5669.34	6597.47	1443.51	6458.12
9	Himachal Pradesh	2644.17	1108.88	6068.79	3611.17	8436.15	2860.20	4343.70	8795.97	4819.21
10	Jammu & Kashmir	4477.23	2751.25	13398.11	7813.48	10489.22	6238.78	9488.60	11138.99	15869.01
11	Jharkhand	9487.01	1623.77	5768.91	15968.75	1095.44	6242.20	19141.92	1601.30	11261.68
12	Karnataka	14654.25	3194.43	11425.01	23983.34	1741.44	12187.31	28759.94	2773.16	12024.54
13	Kerala	7926.29	1693.77	5814.22	12690.67	5171.46	3749.89	15225.02	4954.78	5835.36
14	Madhya Pradesh	24106.99	2441.78	15149.66	38397.84	2618.15	15712.16	46064.10	3874.12	21567.35
15	Maharashtra	17602.97	5557.44	14583.20	28105.95	3926.81	12972.19	33714.90	5262.80	27184.21
16	Manipur	1526.95	1827.44	3943.38	3142.42	2125.28	2312.48	3757.13	2177.48	3277.12
17	Meghalaya	1381.69	752.74	3011.34	3276.46	639.60	1841.65	3911.05	557.50	3019.82
18	Mizoram	910.67	1055.00	3036.95	2348.11	2165.84	1506.41	2800.63	2330.88	2110.21
19	Nagaland	1062.69	2003.15	3925.88	2540.72	3212.00	1607.36	3032.63	3460.00	2147.48
20	Odisha	16181.21	1698.73	11218.77	23573.75	1678.21	12451.25	28321.49	2384.91	17254.09
21	Punjab	4702.97	1862.73	4007.22	8008.90	747.32	3426.40	9599.73	1329.56	3374.96
22	Rajasthan	19817.14	3934.14	15673.36	27915.93	2732.32	15996.08	33555.86	3950.75	19465.82
23	Sikkim	809.33	515.48	1911.52	1870.28	46.34	887.87	2233.30	65.80	1871.69
24	Tamil Nadu	16824.03	3757.28	14831.99	20353.86	2380.74	16878.89	24537.76	3263.76	17445.02
25	Telangana	9795.40	2110.15	5007.95	12350.72	1077.80	8316.32	14876.61	1663.68	11893.49
26	Tripura	1730.13	1001.96	5137.75	3266.02	1174.55	3391.32	3909.12	1205.11	5802.23
27	Uttar Pradesh	66622.91	5900.76	26790.72	90973.66	4850.65	27010.69	109427.46	8405.83	22376.48
28	Uttarakhand	3792.30	681.92	6323.42	5333.19	494.33	4809.46	6411.57	620.18	6041.10
29	West Bengal	24594.93	2525.21	18355.43	37163.93	9890.03	18324.38	44625.16	6686.65	27063.58
Total		337808.45	61813.31	268991.35	506192.96	84578.79	241317.33	608000.31	95550.32	351239.07

Source: Union budget documents and State Budget documents.